

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 182 OF 2015 &  
IA No. 505 of 2016**

**Dated: 28<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Chhattisgarh State Power Distribution Co. Ltd., ..... Appellant (s)  
Vs.  
Chhattisgarh State Electricity Regulatory Commission ..... Respondent (s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary  
Mr. V.A.Deshmukh, EE(RAL)  
(Rep.)

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Aditi for R-1

**ORDER**

At the request of learned counsel for the respondent, the matter is  
adjourned to **10.11.2016.**

**(I.J. Kapoor)  
Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)  
Chairperson**